

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**Item No. 108**  
**(IB)-1464(PB)/2018**

**IN THE MATTER OF:**

a'XYKno Capital Services Pvt. Ltd.

.... Applicant/petitioner

v.

Rattan India Power Ltd.

.... Respondent

**Order under Section 9 of IBC, 2016**

**Order delivered on 12.04.2021**

**Coram:**

**SHRI B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**SH. KAPAL KUMAR VOHRA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant/petitioners : Mr. Nikhil Nayyar, Sr. Adv. with Mr. Vikram Hegde, Mr. Shantanu Lakhotia, Adv.

For the respondent : Mr. Alok Dhir, Adv. alongwith Mr. Karan Batura, Adv.

**ORDER**

List on 26.04.2021.

-sd-

**(B.S.V PRAKASH KUMAR)**  
**ACTG. PRESIDENT**

-sd-

**(KAPAL KUMAR VOHRA)**  
**MEMBER (TECHNICAL)**

12.04.2021  
Aarti Makker